

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7159
ANSWERED ON:21.05.2012
BLACKLISTED DEFENCE COMPANIES
Khaire Shri Chandrakant Bhaurao

Will the Minister of DEFENCE be pleased to state:

- (a) whether certain blacklisted defence companies have been functional in the country for the last several years;
- (b) if so, the time since when each of the entities had been functioning and their respective total turnover so far in the country; and
- (c) the total amount of deals finalised with these companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) The following six companies which have been recently debarred by the Ministry from further business dealings for a period of ten years, had been functional in the country for last several years.

(i) M/s. Singapore Technologies Kinetics Ltd. (STK).

(ii) M/s. Israel Military Industries Ltd. (IMI).

(iii) M/s. T.S. Kisan & Co. Pvt. Ltd., New Delhi.

(iv) M/s. R.K. Machine Tools Ltd., Ludhiana.

(v) M/s. Rheinmetall Air Defence (RAD), Zurich.

(vi) M/s Corporation Defence, Russia.

(b) This information is not readily available.

(c) The information is being collected and shall be laid on the Table of the House.